

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.493 of 2009

[Arising out of Order-in-Appeal No OIA-58-61/2009-AHD-II-CE/ID/COMMR-A-/AHD
passed by Commissioner of Central Excise-AHMEDABAD-II]

M/s Dineshbhai B Khetani

.... Appellant

Director, Ankur Protein Industries Ltd.,
Panchratna Industrial Estate, Sarkhej-Bavla Highway,
Changodar, Taluka-Sanand, Ahmedabad
Gujarat

VERSUS

C.C.E.-Ahmedabad-ii

.... Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat – 380009

APPEARANCE :

Sh. P.M. Dave with Sh. D.K.Trivedi, Advocate for the Appellant
Sh. L. Patra (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING: 14.05.2019
DATE OF DECISION: 06.09.2019

The appeal is disposed of. For order, see the order of date Excise
Appeal No. 491 of 2009.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**